

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1748

ANSWERED ON:10.12.2004

IMPORT POLICY REGARDING NEW/ USED CARS AND PRINTING MACHINES

Mandal Shri Sanat Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of import policy, procedures and customs duty for import of new/used cars and printing machines;
- (b) whether the Government have evaluated the impact of increase in import of new/used cars and printing machines on the domestic sector of these items;
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government to reduce the dependence on imports of these items?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) : The present Foreign Trade Policy allows licence free import of new/used cars and printing machinery. The import of car is subject to conditions regarding consumer protection, road safety and specified emission norms. New/used cars are allowed for import only through specified ports. The aggregate rates of duty are 160.07% for cars and 40.38% for printing machinery.

(b) & (c): Cars are one of the 300 sensitive items import of which are closely monitored by the Government.

(d) Even after removal of Quantitative Restrictions, the imports of cars are subject to applicable tariffs, technical standards, environment and safety norms. Through appropriate use of the tariff and non-tariff mechanisms, the government seeks to ensure that the domestic industry does not suffer in competition.